

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

On attaining the age of superannuation Ms. Usha Arora, W/o Late Sh. Govind Kumar Arora, Sr. A.O. (J), posted in Central District, THC, Delhi, shall retire from Government Service w.e.f. 31.01.2022 (A/N).

GIRISH
KATHPALIA

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Date: 2022.01.20 17:27:47
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(Girish Kathpalia)
Principal District & Sessions Judge (HQs): Delhi

Dated, Delhi the 20 JAN 2022

119 / 4225-279
No. _____ /Estt.-1/PF/2022

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. O/o. all the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Leave Sanctioning Authority, Central District, Tis Hazari Courts, Delhi.
4. The Drawing and Disbursing Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of Government accommodation.
5. The Concerned Pay & Accounts Office through the Concerned Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The A.O. (Judicial), Litigation & Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
7. The A.O. (Judicial), Computer Branch, General Branch & Library Branch, Central District, T.H.C, Delhi.
8. The A.O.(Judicial), P&T/Seniority & Promotion/Leave Seat/Layers Seat/Service Book/Recruitment Cell/ACR Cell/Pay Bill/Pension Cell, Central District, Tis Hazari Courts, Delhi.
9. Dealing Official, Layers Seat, Central District, T.H.C, Delhi
10. The Web-Site Committee, THC, Delhi.
11. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
12. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
13. Ms. Usha Arora, W/o Late Sh. Govind Kumar Arora, Sr. Administrative Officer (Judicial), presently posted in Central District, T.H.C, Delhi, with the direction to start process regarding surrendering of Government Accommodation, if occupied.

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Principal District & Sessions Judge (HQs): Delhi